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SLP(C)... 10267 OF 2003  
ITEM No.9

Court No. 8

SECTION IVB

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)..CC.10267/2003

(From the judgement and order dated 03/04/2003 in RSA 4540/99  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF PUNJAB & ORS.

Petitioner (s)

VERSUS

HARBHAJAN SINGH

Respondent (s)

With I.A.1

( for c/delay in filing SLP )

Date : 08/12/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR  
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner (s) Mr. Sarup Singh, Sr. Adl. Adv. Gen. for Punjab  
Mr. Kuldeep Singh, Adv.  
Mr. Arun K. Sinha, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Issue notice on condonation of delay as well as on special leave petition.  
Execution of the High Court order shall remain stayed, in the meantime.

(Sarojbala)  
PA to Addl. Registrar

(Kanwal Singh)  
Court Master